

ORISSA HIGH COURT

FILING REPORT AS ON :02/05/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-ARBP/20033/2024	M/S. HARDEV CONSTRUCTION PVT.LTD., CALCUTTA VS RITES LTD., BBSR	A.K.DE VS	// 0 //
2	D-BLAPL/13415/2024	SAMIR BISWAL VS STATE OF ODISHA	S.S.RAY (2) VS	ASKA /167 /2024 0 //
3	D-BLAPL/13416/2024	BRAJARAJ KUMBHAR VS STATE OF ODISHA	RABINDRANATH BARIK VS	// 0 //
4	D-BLAPL/13425/2024	DAMA KANHAR VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CHOUDWAR /263 /2023 0 //
5	D-BLAPL/13430/2024	HARA KHEMUDU VS STATE OF ODISHA	RAJIB LOCHAN PATTANAIAK VS	CHITRAKONDA /60 /2024 0 //
6	D-BLAPL/13431/2024	URDHAB KHEMUDU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /60 /2024 0 //
7	D-BLAPL/13432/2024	JAIRUL SEIKH VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	//0 0 //
8	D-BLAPL/13433/2024	OMMAR FARUK SK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	//0 0 //
9	D-BLAPL/13435/2024	SUJIT KUMR MOHANTY @ PAPULU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SPL.TASK FORCE /1 /2024 0 //
10	D-BLAPL/13439/2024	SURENDRA BEHERA @ SURYA @ SURIA VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	JAGATPUR /186 /2018 0 //
11	D-BLAPL/13441/2024	BISWANATH SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /148 /2024 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :02/05/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	D-BLAPL/13443/2024	RAJPAL SINGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /431 /2020 () //
13	D-BLAPL/13445/2024	BALI KIRSANI @ GURU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /39 /2024 () //
14	D-BLAPL/13446/2024	BALARAM HANTAL VS STATE OF ODISHA	RAJIB LOCHAN PATTANAIAK VS	KALIMELA /39 /2024 () //
15	D-BLAPL/13447/2024	TARINISEN MOHAPATRA VS STATE OF ODISHA	ASISH MISHRA VS	SPL.TASK FORCE /15 /2024 () //
16	D-BLAPL/13452/2024	RAHUL KUMAR VS STATE OF ODISHA	SAROJ KUMAR DASH VS	KANTABANIA PS /120 /2022 () //
17	D-BLAPL/13460/2024	ARMAN KHAN VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	RAIRAKHOL /41 /2024 () //
18	D-BLAPL/13463/2024	DILLU BHOI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SALIPUR /99 /2024 () //
19	D-BLAPL/13466/2024	PRASANNA KUMAR SAHOO VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	MALKANGIRI /400 /2023 () //
20	D-BLAPL/13467/2024	KESHABA RAITA VS STATE OF ODISHA	SRINIBAS PARIJA VS	RAYAGADA /10 /2024 () //
21	D-BLAPL/13476/2024	LALITA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHAJURIPADA /58 /2024 () //
22	D-BLAPL/13477/2024	RUDUNI DIGAL VS STATE OF ODISHA	AMULYA RANJAN PANDA VS	KHAJURIPADA /58 /2024 () //
23	D-BLAPL/13478/2024	VINOD KUMAR	AMIT PRASAD BOSE	SEMILLIGUDA /126 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :02/05/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
24	D-BLAPL/13479/2024	STATE OF ODISHA JIMOOTESH SHARMA	SURYANARAYAN PANIGRAHI	// NAYAPALLI P.S. /105 /2024
		VS	VS	()
25	D-BLAPL/13481/2024	STATE OF ODISHA MANGALU SAHU	SARAT KUMAR JENA	// BIRMAHARAJPUR /140 /2024
		VS	VS	()
26	D-BLAPL/13482/2024	STATE OF ODISHA KISHORE DANDIA	SARAT KUMAR JENA	// RAMPUR (SONEPUR) /92 /2024
		VS	VS	()
27	D-BLAPL/13483/2024	STATE OF ODISHA PRASANNA KUMAR SAHOO	PUSPAMITRA MOHAPATRA	// MALKANGIRI /315 /2023
		VS	VS	()
28	D-BLAPL/13491/2024	STATE OF ODISHA RAGHU ANAND	SUKUMAR GOURAB	// CYBER CRIME AND ECONOMIC OFFENCE /21 /2023
		VS	VS	()
29	D-BLAPL/13502/2024	STATE OF ODISHA (CID, CRIME BRANCH) SHYAMSUNDAR PANGI	LAXMIDHAR MAHAPATRA	// MALKANGIRI /488 /2023
		VS	VS	()
30	D-BLAPL/13503/2024	STATE OF ODISHA JAGANNTH BISOYI @ JAGANATH	LAMBODOR ACHARI	// BHANJANAGAR /213 /2014
		VS	VS	()
31	D-CMAPL/19948/2024	STATE OF ODISHA M/S.,MAHANADI COAL FIELDS L.T.D.	ADV	// //
		VS	VS	()
32	D-CMAPL/19949/2024	ASSESING AUTHORITY, ANGUL CICLE, ANGUL M/S. MAHANADI COAL FIELDS LTD., TALCHER	ADV.	// //
		VS	VS	()
33	D-CMAPL/19992/2024	ASSESSING AUTHORITY, ANGUL PRAKASH KUMAR MOHAPATRA	ADV	// //
		VS	VS	()
34	D-CMAPL/20015/2024	UNION OF INDIA RABI GIRI	ADV.	// //
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :02/05/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	D-CMAPL/20075/2024	PADMANAV GIRI LOKANATH SETHY VS SARASWATI SETHI	ADV VS	// // 0 //
36	D-CMP/19974/2024	V.SURYA KUMARI VS MUTIALLA RAMA KRUSHNA	RAMA CHANDRA RATH VS	// 0 //
37	D-CMP/19996/2024	ACHUTANANDA SAHOO VS AMULYA KUMAR SAHOO	MAHESWAR MOHANTY VS	// 0 //
38	D-CMP/20059/2024	BUDHEMATI NAIK VS PRADEEP KUMAR PATRA	ALOK KUMAR PANDA VS	// 0 //
39	D-CMP/20060/2024	SUBASINI MOHANTA VS BINATA MOHANTA	SUNIL KUMAR JENA VS	// 0 //
40	D-CMP/20071/2024	RAJIB LOCHAN DASH VS ADARSHA NAGAR UNNAYAN PARISHAD	GYANA RANJAN MISHRA VS	// 0 //
41	D-CONTC/19944/2024	MANOJ KUMAR MADHEI VS SHALINI PANDIT, I.A.S	DIPTIREKHA NANDA VS	// 0 //
42	D-CONTC/19955/2024	DR. SANDHYARANI MOHAPATRA VS DR. ARAVIND AGRAWAL, I.A.S.	ADV. VS	// 0 //
43	D-CONTC/19966/2024	SATYABRATA GIRI VS DR. SANTOSH KUMAR PATRO, C.D.M, AND P.H.O, BHADRAK	ADV VS	// 0 //
44	D-CONTC/19971/2024	JAGADISH MAHANTA VS GOURI RANI NAIK, O.E.S., D.E.O, KEONJHAR	ADV VS	// 0 //
45	D-CONTC/19972/2024	KAMALESH PRASAD MISHRA VS AMULYA KUMAR PRADHAN, O.E.S.	ADV. VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :02/05/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
46	D-CONTC/19977/2024 CONTC/3710/2024	NALINIKANTA DAS VS SAMEER HOTA,CHIEF ENGR. CUM CHIEF MANAGER(TECH.),S.P.C	ANUP KUMAR PATTNAIK VS	// 0 //
47	D-CONTC/19981/2024 CONTC/3711/2024	BHARATI PATTNAIK VS SAMEER HOTA,CHIEF ENGR. CUM CHIEF MANAGER(TECH.),S.P.C	ANUP KUMAR PATTNAIK VS	// 0 //
48	D-CONTC/19986/2024	DR. SRUTIRUPA PANDA VS ASWATHY S., I.A.S.	SRIDHAR RATH VS	// 0 //
49	D-CONTC/19990/2024	DILLIP KUMAR SAHOO VS BAISHNAB CHARAN SWAIN, DEPUTY MANAGER(ENGG AND COMM), TPCODL, BBSR	SUBHA BIKASH PANDA VS	// 0 //
50	D-CONTC/19991/2024	DIBAKAR PRADHAN VS ASWINI KUMAR KARA, R.C.C.F., BBSR	ADV. VS	// 0 //
51	D-CONTC/19994/2024	BALAJI PRASAD DAS VS ARAVIND AGRAWAL, I.A.S.	DROUPADI MOHANTY VS	// 0 //
52	D-CONTC/20009/2024	GOVERNING BODY OF HIGHER SECONDARY SCHOOL, SIKO VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
53	D-CONTC/20021/2024	DHANESWAR PRADHAN VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
54	D-CONTC/20024/2024	KAILASH CH. PRADHAN VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
55	D-CONTC/20028/2024	SANATAN DASH VS SANJAYA TRIPATHY, C.M, DIRECTOR, OPTCL, KHORDHA	ADV VS	// 0 //
56	D-CONTC/20030/2024	CHANDRAKANTA PANDA VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
57	D-CONTC/20036/2024	SATYANARAYAN DEHURI	ADV	//

ORISSA HIGH COURT

FILING REPORT AS ON :02/05/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
58	D-CONTC/20037/2024	GENDRA KUJUR, O.E.S, I TANKADHAR SAHOO	ADV.	//
		VS	VS	0
59	D-CONTC/20039/2024	GENDRA KUJUR, O.E.S. I PRANABANDHU MAHAPATRA	ADV	//
		VS	VS	0
60	D-CONTC/20041/2024	GENDRA KUJUR, O.E.S, I DIPTANSU BHUSAN PATI	ADV	//
		VS	VS	0
61	D-CONTC/20042/2024	KUMUDA CHANDRA MALLICK, SECY., O.P.S.C, CUTTACK KALYANI PANIGRAHI	ADV.	//
		VS	VS	0
62	D-CONTC/20048/2024	GENDRA KUJUR, O.E.S. I RAMKRISHNA MISHRA	JYOTI RANJAN DEO	//
		VS	VS	0
63	D-CONTC/20055/2024	SATYABRATA SAHU, ADDL., CHIEF SECY., R AND D.M, DEPT., BBSR JOGENDRA HOTA	ADV.	//
		VS	VS	0
64	D-CONTC/20057/2024	SUSHIL KUMAR LOHANI, I.A.S. PRANESWARI PANDA @ PADHI	ADV.	//
		VS	VS	0
65	D-CONTC/20080/2024	SUSHIL KUMAR LOHANI, I.A.S. MC OF SRI LOKANATH BANI NIKETAN HIGH SCHOOL	ADV	//
		VS	VS	0
66	D-CRLA/13423/2024	ASWATHY S, I.A.S. RAJ @ SK. GULAM RASUL	SAROJ RANJAN SUBUDHI	MAHILA P.S.(BBSR) /68 /2023
		VS	VS	0
67	D-CRLA/13468/2024	STATE OF ODISHA TULARAM MAJHI	BHOJRAJ SETH	KOMNA PS /28 /2023
		VS	VS	0
68	D-CRLA/13486/2024	STATE OF ODISHA SUBASH BARIK @ SUBASA	BISWAJIT RANJAN TRIPATHY	PURUNAKATAK /101 /2022
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :02/05/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	D-CRLMC/13413/2024	STATE OF ODISHA SULOCHANA LENKA VS	PABITRA KUMAR BEHERA VS	// SALIPUR /61 /2006 ()
70	D-CRLMC/13426/2024	STATE OF ODISHA MD HABIB VS	ARUN KUMAR BEHERA VS	// MARINE PS AT BALARAMGADI /3 /2021 ()
71	D-CRLMC/13429/2024	STATE OF ODISHA UDAYANATH PRADHAN VS	UNMESH CHANDRA JENA VS	// DEOGARH /45 /2018 ()
72	D-CRLMC/13436/2024	STATE OF ODISHA RAJESH KUMAR DAS VS	PRAKASH CHANDRA NAYAK VS	// / /0 ()
73	D-CRLMC/13448/2024	STATE OF ODISHA SANTOSH MOHANTA @ SANTOSH KUMAR MOHANTA VS	PRABIR KUMAR RAY VS	// KEONJHAR TOWN /48 /2022 ()
74	D-CRLMC/13453/2024	STATE OF ODISHA SUSIL BEHERA VS	AMLAN SHAKTI PAUL VS	// ANGUL TOWN /655 /2017 ()
75	D-CRLMC/13457/2024	STATE OF ODISHA BHARAT BHUSAN MOHAPATRA VS	AMLAN SHAKTI PAUL VS	// MANCHESWAR P.S. /284 /2008 ()
76	D-CRLMC/13459/2024	STATE OF ODISHA SAHEB MALIK VS	SAMBEET PATTANAYAK VS	// BHANJANAGAR /73 /2017 ()
77	D-CRLMC/13462/2024	STATE OF ODISHA SUSANTA KUMAR PALA@BABULI VS	ASHOK KUMAR PRADHAN VS	// BHANJANAGAR /72 /2017 ()
78	D-CRLMC/13469/2024	STATE OF ODISHA DR. ABHISEK UPADHYAY VS	VS	// / /0 ()
79	D-CRLMC/13473/2024	MANISHA MISHRA SUDARSAN GOUDA@SUDARSHAN VS	SANTOSH KUMAR MAHANTY VS	// BUGUDA /1 /2014 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :02/05/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	D-CRLMC/13475/2024	CHHABINDRA KUMAR SETHA VS STATE OF ODISHA	ASHOK KUMAR SWAIN I VS	MADHUPATNA /113 /1995 () //
81	D-CRLMC/13480/2024	LAXMI NARAYAN ENTERPRISES, BADASAH VS JAGABANDHU DAS	ABHISHEK DASH VS	//0 () //
82	D-CRLMC/13487/2024	RAJESH PODHO @ PODHA VS STATE OF ODISHA	BHABANI PRASAD PRADHAN VS	//0 () //
83	D-CRLMC/13489/2024	BIBEKA BEHERA VS STATE OF ODISHA	BHABANI PRASAD PRADHAN VS	//0 () //
84	D-CRLMC/13492/2024	BABISETI SANTOSH @ BAVISETTY SANTOSH KUMAR @ SANTOSH KUMAR VS STATE OF ODISHA	DEVASHIS PANDA VS	KASINAGAR /1 /2024 () //
85	D-CRLMC/13500/2024	PRATEEMA BAG @ ADJUAD VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	SINDHIKELA PS /110 /2024 () //
86	D-CRLMC/13501/2024	MD. EKBAL HOISSAIN @ RAJA VS STATE OF ODISHA	PRANGYANANDA PATTANAIAK VS	KISHORENAGAR /83 /2018 () //
87	D-CRLMC/13507/2024	SANKAR MAHAKUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /88 /2011 () //
88	D-CRLMP/13454/2024	RAJENDRA MALLICK VS STATE OF ODISHA	SURESH KUMAR PANDA VS	//0 () //
89	D-CRLMP/13456/2024	SUVENDU MOHAPATRA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	//0 () //
90	D-CRLMP/13458/2024	PRASANA KUMAR PARIDA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	//0 () //
91	D-CRLMP/13461/2024	SUMITRA SAHOO	SURESH KUMAR PANDA	//0

ORISSA HIGH COURT

FILING REPORT AS ON :02/05/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
92	D-CRLMP/13472/2024	STATE OF ODISHA BIMAL KUMAR SAHU	AJAYA KUMAR JENA	// //0
		VS	VS	()
93	D-CRLREV/13434/2024	STATE OF ODISHA MALATI PANI	BIKRAM CHANDRA GHADEI	// BRAHMAGIRI /90 /2023
		VS	VS	()
94	D-GCRLA/13451/2024	STATE OF ODISHA STATE OF ODISHA	SANGRAM DAS, S.C.VIGILANCE	// VIGILANCE PS (BERHAMPUR) /52 /2017
		VS	VS	()
95	D-JCRLA/13417/2024 JCRLA/63/2024	DR. B.GOPAL CHANDRA RAO BIBHUTI BHUSAN MOHANTY	ADV	// NIALI /153 /2019
		VS	VS	C.J.M.,CUTTACK(Cuttack)
96	D-JCRLA/13418/2024 JCRLA/64/2024	STATE OF ODISHA RANJAN@KALIA KHARA	ADV.	ST/0000323/2019
		VS	VS	KASHIPUR /44 /2019
97	D-JCRLA/13419/2024 JCRLA/65/2024	STATE OF ODISHA JATRA DEHURY	ADV.	A.D.J.,RAYGADA(Rayagada)
		VS	VS	CT/0000064/2019
98	D-JCRLA/13420/2024 JCRLA/62/2024	STATE OF ODISHA NIRANJAN MALLIK	ADV.	KEONJHAR TOWN /527 /2022
		VS	VS	AD-HOC A.D.J.(FTSC),KEONJHAR(Kendujhar)
99	D-JCRLA/13422/2024 JCRLA/66/2024	STATE OF ODISHA SEIKH SAHADAT ALI @ SIKANDAR	ADV	Spl/0000001/2023
		VS	VS	ODAGAON /3 /2019
100	D-MACA/19964/2024	STATE OF ODISHA MANAGER,(LEGAL) M/S. CHOLA MANDALAM, MS G.I.C., LTD.,BBSR	G.P.DUTTA	ADDL. DIST. AND SESSION JUDGE, ODAGAON(N
		VS	VS	ST/0000217/2019
101	D-MACA/19980/2024	JASHAMIN HEMBRAM MAMATA MISHRA	JAGABANDHU SAHU	JODA /198 /2018
		VS	VS	SPECIAL JUDGE,KEONJHAR(Kendujhar)
102	D-MATA/19958/2024	TIKERAM BARIK RASANANDA MALLIK	ANANGA KUMAR OTTA	Spl/0000314/2022
		VS	VS	// () // () // // ()

ORISSA HIGH COURT

FILING REPORT AS ON :02/05/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	D-MATA/20052/2024	ELIZA MALLIK MIHIR BALIARSINGH @ MIHIR KUMAR BALIARSINGH VS MANDAKINI NAYAK	PADMA CHARAN KAR VS	// // 0 //
104	D-MSA/20026/2024	URMILA GURU VS PANPOSH SUB DIVISIONAL HOUSE BUILDING, CO OPERATIVE SOCITY. L.T.D.	SATYA SMRUTI MOHANTY VS	// 0 //
105	D-RPFAM/19930/2024	AJIT KUMAR SAHU VS INDIRA SUBHADARSINI @DEBABANDITA DAS	VIVEKANANDA JENA VS	// 0 //
106	D-RSA/19938/2024	PRASANNA KUMAR MOHAPATRA VS ASHWINI KUMAR BEHERA	SURYASNATA MOHAPATRA VS	// 0 //
107	D-RSA/19940/2024	BABAJI BISWAL VS STATE BANK OF INDIA	SAMBEET PATTANAYAK VS	// 0 //
108	D-RSA/19988/2024	NESCO OF ODISHA(NOW TPNODL) VS SITA MURMU	PRASANTA KUMAR TRIPATHY VS	// 0 //
109	D-RSA/19995/2024	PRADEEP KUMAR SAMAL VS NIKHIL RANJAN ROUT	SABITA RANJAN PATTNAIK VS	// 0 //
110	D-RSA/20053/2024	ALEKHA MALIK VS BHAMA BEHERA	SUKANTA KUMAR NAYAK VS	// 0 //
111	D-WA/19928/2024	STATE OF ODISHA VS MALAYA KUMAR MOHARANA	RAJANI BHUSAN MISHRA,A.G.A VS	// 0 //
112	D-WA/19933/2024	M/S.CHOUDHURY MEDICAL STORE VS STATE OF ODISHA	PAMI RATH VS	// 0 //
113	D-WA/19941/2024	M/S. CAMPUS MEDICAL STORE VS STATE OF ODISHA	SAURAV TIBREWAL VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :02/05/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	D-WA/19942/2024	M/S. BRUNDABAN MEDICAL STORE, BARGARH VS STATE OF ODISHA	SAURAV TIBREWAL VS	// 0 //
115	D-WA/19943/2024	STATE OF ODISHA VS RANJAN KUMAR NAYAK	RAJANI BHUSAN MISHRA, A.G.A. VS	// 0 //
116	D-WA/19947/2024	STATE OF ODISHA VS ABHAYA KUMAR NAYAK	RAJANI BHUSAN MISHRA,A.G.A VS	// 0 //
117	D-WA/19953/2024	PRATIMA MANJARI KAR VS SUREKHA SAMAL	SARAT CHANDRA DASH VS	// 0 //
118	D-WA/19970/2024	M/S. BAIDYANATH MEDICALS VS STATE OF ODISHA	ANUPAM DASH VS	// 0 //
119	D-WA/19987/2024	BERHAMPUR UNIVERSITY, GANJAM VS DEBASIS GAUDA	SATYA RANJAN PATI VS	// 0 //
120	D-WA/19993/2024	STATE OF ODISHA VS GADADHAR SAMANTARY	PUSHPARAJ BHARADWAJ, A.S.C. VS	// 0 //
121	D-WA/20000/2024	STATE OF ODISHA VS PRADEEP KUMAR SATAPATHY	DEBENDRA KUMAR MOHANTY, A.S.C. VS	// 0 //
122	D-WA/20010/2024	GOPABANDHU KAR VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
123	D-WA/20011/2024	STATE OF ODISHA VS PARSURAM SWAIN	DEBENDRA KUMAR MOHANTY,A.S.C VS	// 0 //
124	D-WA/20013/2024	STATE OF ODISHA VS BHARAT CHANDRA PUHAN	DEBENDRA KUMAR MOHANTY, A.S.C. VS	// 0 //
125	D-WA/20040/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//

ORISSA HIGH COURT

FILING REPORT AS ON :02/05/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
126	D-WA/20051/2024	SURYA NARAYAN MOHARANA MAA SHAKTI DAY AND NIGHT MEDICAL STORE	SUNSHINE ANAND SWAIN	//
		VS	VS	0
127	D-WA/20056/2024	STATE OF ORISSA STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	//
		VS	VS	0
128	D-WA/20064/2024	GAGAN CHANDRA SWAIN SUDHIR KUMAR SAHU	BINOD KUMAR HATHI	//
		VS	VS	0
129	D-WA/20066/2024	STATE OF ODISHA SAMBHUPRASAD BISWAL	BINOD KUMAR HATI	//
		VS	VS	0
130	D-WA/20068/2024	STATE OF ODISHA KODANDA BHUSAN SELMA	BINOD KUMAR HATI	//
		VS	VS	0
131	D-WA/20073/2024	STATE OF ODISHA STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	//
		VS	VS	0
132	D-WA/20077/2024	SURESH CHANDRA BAYEE M/S. NILAGIRI MEDICAL STORE	SIDHESWAR MALLIK	//
		VS	VS	0
133	D-WA/20081/2024	STATE OF ODISHA MAMATA PATRA	SAMIR KUMAR MISHRA, (SENIOR ADV)	//
		VS	VS	0
134	D-WP(C)/19929/2024 WP(C)/11173/2024	SANATANA SAHOO UNITED SAMITI ACTION, BBSR	PRAMOD KUMAR ROUT	//
		VS	VS	0
135	D-WP(C)/19931/2024 WP(C)/11238/2024	THE STATE OF ODISHA M/S SAMIR KUMAR MOHAPATRA, JHARSUGUDA	ITISHREE TRIPATHY	//
		VS	VS	0
136	D-WP(C)/19932/2024 WP(C)/11236/2024	DY.COMMNR., GST AND CENTRAL EXCISE, JHARSUGUDA M/S. AFTAB ALLI, JHARSUGUDA	ZENISH MARY WALLACE	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :02/05/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	D-WP(C)/19934/2024	DY. COMMNR. GST AND CENTRAL EXCISE, JHARSUGUDA SUKMANI JENAMANI @ SUKANTI SAMANTA VS SURENDRA JENAMANI	BAIJAYANTI MOHANTY VS	// // 0 //
138	D-WP(C)/19935/2024	PREMALATA DHAL VS DISTRICT AND SESSIONS JUDGE, KHURDA	BHUBANANANDA LENKA VS	// 0 //
139	D-WP(C)/19936/2024	MANORANJAN MOHAPATRA VS DISTRICT AND SESSIONS JUDGE, KHURDA	BHUBANANANDA LENKA VS	// 0 //
140	D-WP(C)/19937/2024	MINAMANI MALLIK VS SECY. TO GOVT. S AND ME DEPT, BBSR	MANAS PATI VS	// 0 //
141	D-WP(C)/19939/2024 WP(C)/11175/2024	TANUJA KARTIK VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //
142	D-WP(C)/19945/2024	SOMNATH ROUT VS STATE OF ODISHA	ABHISHEK MOHANTY VS	// 0 //
143	D-WP(C)/19946/2024	MANORAMA MISHRA VS STATE OF ODISHA	ANUPAM DASH VS	// 0 //
144	D-WP(C)/19950/2024	SAROJ KUMAR SAHOO VS NATIONAL FACELESS ASSESSMENT CENTER	SASWAT KUMAR ACHARYA VS	// 0 //
145	D-WP(C)/19951/2024	BIRAKISHORE PADHI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
146	D-WP(C)/19952/2024	SASHIKANTA MOHANTY VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
147	D-WP(C)/19954/2024	RADHASHYAM MISHRA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :02/05/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	D-WP(C)/19956/2024	SASANKA SEKHAR CHAND VS BRANCH MANAGER, M/S. ORIENTAL INSURANCE CO LTD. KALAHANDI	BIJAYANANDA SAMANTARAY VS	// 0 //
149	D-WP(C)/19957/2024	M/S SAMAL SUPPLY AGENCY AND FABRICATORS VS DY. DIRECTOR, ESI CORPORATION	SOMANATH MISHRA VS	// 0 //
150	D-WP(C)/19959/2024	GADADHAR RATH VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
151	D-WP(C)/19960/2024	HARIS CHANDRA RANDHARI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
152	D-WP(C)/19961/2024	NANDARAJ MAJHI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
153	D-WP(C)/19962/2024	RAJAPATI PRADHAN VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //
154	D-WP(C)/19963/2024	GUPTESWAR PATNAIK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
155	D-WP(C)/19965/2024	TAPAN KUMAR NAYAK @ PATTANAYAK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
156	D-WP(C)/19967/2024	SOMANATH MOHANTY VS IDBI BANK LTD. BBSR	PRASANTA KUMAR SATAPATHY VS	// 0 //
157	D-WP(C)/19968/2024	DEENA BANDHU BEHERA VS BOARD OF REVENUE, ODISHA	NITYANANDA PANDA VS	// 0 //
158	D-WP(C)/19969/2024	PUNIA BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
159	D-WP(C)/19973/2024	PIRINTI CHANDRA SEKHAR REDDY @ P.CHANDRA SEKHAR REDDY	JAYANTA KUMAR MAJHI	//

ORISSA HIGH COURT

FILING REPORT AS ON :02/05/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	D-WP(C)/19975/2024	BANAMALI SETHI	JAYANTA KUMAR MAJHI	//
		VS	VS	0
		STATE OF ODISHA		//
161	D-WP(C)/19976/2024	PUNIA BEHERA	JAYANTA KUMAR MAJHI	//
		VS	VS	0
		STATE OF ODISHA		//
162	D-WP(C)/19978/2024	RASMITA SAHOO	PARAMANANDA JYOTISH	//
		VS	VS	0
		STATE OF ODISHA		//
163	D-WP(C)/19979/2024	TRUPTI RANJAN NAYAK	SADASIVA PA	//
		VS	VS	0
		STATE OF ODISHA		//
164	D-WP(C)/19982/2024	M/S SANJIVANI ULTRASOUND CLINIC, ANGUL	UMAKANTA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
165	D-WP(C)/19983/2024	THE GENERAL MANAGER (ADMN.) M/S. OSRTC, BBSR	AMITAV TRIPATHY	//
		VS	VS	0
		THE PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BBSR		//
166	D-WP(C)/19984/2024	DEBENDRA NATH PRADHAN	LAXMI PRASAD DWIVEDY	//
		VS	VS	0
		STATE OF ODISHA		//
167	D-WP(C)/19985/2024	PRIYADARSHINI CHHATRIYA	LAXMI PRASAD DWIVEDY	//
		VS	VS	0
		STATE OF ODISHA		//
168	D-WP(C)/19989/2024	RANJAN KUMAR MOHANTY	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
169	D-WP(C)/19997/2024	MANOJ DAS	SUBHADUTTA ROURTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
170	D-WP(C)/19998/2024	SUBRAT KUMAR BEHERA	SUBHADUTTA ROURTRAY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :02/05/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	D-WP(C)/19999/2024	STATE OF ODISHA SANJEEV PRADHAN VS	SUBHADUTTA ROUTRAY VS	// // 0
172	D-WP(C)/20001/2024	STATE OF ODISHA SARASWATI SHISU MANDIR, BALASORE VS	BIKRAM CHANDRA GHADEI VS	// // 0
173	D-WP(C)/20002/2024	STATE OF ODISHA SUBHRANSU SEKHAR SENAPATI VS	SATYABRATA DASH VS	// // 0
174	D-WP(C)/20003/2024	STATE OF ODISHA BHASKAR JENA VS	SARBESWAR BEHERA VS	// // 0
175	D-WP(C)/20004/2024	STATE OF ODISHA DURGA PRASAD SWAIN VS	BUDHIRAM DAS VS	// // 0
176	D-WP(C)/20005/2024	STATE OF ODISHA PRASANTA KUMAR SAHU VS	SAMEER KUMAR DAS VS	// // 0
177	D-WP(C)/20006/2024	STATE OF ODISHA BARUNA KUMAR SAHU VS	SAMEER KUMAR DAS VS	// // 0
178	D-WP(C)/20007/2024	STATE OF ODISHA MOUSUMI SUCHARITA SAMAL VS	SAMEER KUMAR DAS VS	// // 0
179	D-WP(C)/20008/2024	STATE OF ODISHA RAJESH KUAMR PERIWAL VS	KADAR MOHAMMAD VS	// // 0
180	D-WP(C)/20012/2024	STATE TRANSPORT AUTHORITY, ODISHA DR. ANIL GANGA DEB VS	ANKITA GANGA DEB VS	// // 0
181	D-WP(C)/20014/2024	SAMBALPUR UNIVERSITY GOKUL CHANDRA NAYAK VS	SATYAJIT BEHERA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :02/05/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	D-WP(C)/20016/2024	MANORANJAN BEHERA VS THE ASSESSING OFFICER CUM S.D.O. I(ELECT)	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
183	D-WP(C)/20017/2024	MANORANJAN BEHERA VS THE ASSESSING OFFICER CUM S.D.O 1, TPCODL, BBSR	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
184	D-WP(C)/20018/2024	MANORANJAN BEHERA VS THE ASSESSING OFFICER CUM S.D.O 1, TPCODL, BBSR	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
185	D-WP(C)/20019/2024	SURYA NARAYAN OJHA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
186	D-WP(C)/20020/2024	MANORANJAN BEHERA VS THE ASSESSING OFFICER CUM S.D.O 1, TPCODL, BBSR	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
187	D-WP(C)/20022/2024	MANORANJAN BEHERA VS THE ASSESSING OFFICER CUM S.D.O 1, TPCODL, BBSR	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
188	D-WP(C)/20023/2024	MANORANJAN BEHERA VS THE ASSESSING OFFICER CUM S.D.O 1, TPCODL, BBSR	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
189	D-WP(C)/20025/2024	BIMAL DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
190	D-WP(C)/20027/2024	DEBENDRANATH NAYAK VS EXECUTIVE ENGINEER (ELECTRICAL), TPCODL	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
191	D-WP(C)/20029/2024	SARAT CHANDRA MOHAPATRA VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
192	D-WP(C)/20031/2024	SNEHALATA DAS VS THE STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
193	D-WP(C)/20032/2024	ANJANA SHASAMAL	TAPAN KUMAR MANDAL	//

ORISSA HIGH COURT

FILING REPORT AS ON :02/05/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	D-WP(C)/20034/2024	MANORANJAN BEHERA	FALGUNI RAJGURU MOHAPATRA	//
		VS	VS	0
		THE ASSESSING OFFICER CUM S.D.O.-1(ELECT), TPCODL, BBSR		//
195	D-WP(C)/20035/2024	TUSARKANTA MOHANTY	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
196	D-WP(C)/20038/2024	SOUDAMINI DASH	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/20043/2024	SUBASH CHANDRA RANA	MANAS RANJAN KHATUA	//
		VS	VS	0
		TAHASILDAR, BARANGA		//
198	D-WP(C)/20044/2024	SUDHIR KAMILA	FALGUNI RAJGURU MOHAPATRA	//
		VS	VS	0
		THE S.D.O.ELECTRICAL CUM ASSESSING OFFICER, TPCODL, BALASORE		//
199	D-WP(C)/20045/2024	MANORANJAN BEHERA	FALGUNI RAJGURU MOHAPATRA	//
		VS	VS	0
		THE ASSESSING OFFICER CUM S.D.O.-1(ELECT), TPCODL,BBSR		//
200	D-WP(C)/20046/2024	MANORANJAN BEHERA	FALGUNI RAJGURU MOHAPATRA	//
		VS	VS	0
		THE ASSESSING OFFICER CUM S.D.O.-1(ELECT), TPCODL, BBSR		//
201	D-WP(C)/20047/2024	BASANT KUMAR DAS	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/20049/2024	SATRUGHNA SUNDARA	PRONOY MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/20050/2024	DEBA SUNDARA	PRONOY MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/20054/2024	BIREN SAHU	MANOJ KUMAR PANDA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :02/05/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	D-WP(C)/20058/2024	BISWANATH MAHARANA KIRAN AGARWAL VS	CHITRASEN PARIDA VS	// // 0
206	D-WP(C)/20061/2024	CENTRAL BOARD OF DIRECT TAXES (CBDT), NEW DELHI PRASANTA KUMAR TRIPATHY VS	ACHYUTANANDA PATTANAIAK VS	// // 0
207	D-WP(C)/20062/2024	STATE OF ODISHA JOGENDRA BEHERA VS	ACHYUTANANDA PATTANAIAK VS	// // 0
208	D-WP(C)/20063/2024	STATE OF ODISHA CHANDRAMA PRADHAN VS	SHRADHANJALI SAHOO VS	// // 0
209	D-WP(C)/20065/2024	OMBUDSMAN, ODISHA LAXMI NARAYAN PUROHIT VS	GOPAL PRASAD JENA VS	// // 0
210	D-WP(C)/20067/2024	STATE OF ODISHA SURYA PRAKASH ARTA BIDYADHAR MANGARAJ VS	VS	// // 0
211	D-WP(C)/20069/2024	STATE OF ODISHA RABINDRA KUMAR SAHU VS	ASHOK DAS VS	// // 0
212	D-WP(C)/20070/2024	THE STATE OF ODISHA NATABAR SAMAL VS	ASHOK DAS VS	// // 0
213	D-WP(C)/20072/2024	STATE OF ODISHA NRUSINGHA CHARAN @ NRUSINGH SAHOO VS	ASHOK DAS VS	// // 0
214	D-WP(C)/20074/2024	THE STATE OF ODISHA KAILASH RAULA VS	ASHOK DAS VS	// // 0
215	D-WP(C)/20076/2024	THE STATE OF ODISHA BHABA RAULA VS	ASHOK DAS VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :02/05/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	D-WP(C)/20078/2024	PRAFULLA KUMAR SARANGI VS REGIONAL PROVIDENT FUND COMMNR. BBSR	ANUP UDAYA SENAPATI VS	// 0 //
217	D-WP(C)/20079/2024	KAILASH KUMARI TRIPATHY VS REGIONAL PROVIDENT FUND COMMNR. BBSR	ANUP UDAYA SENAPATI VS	// 0 //
218	D-WP(C)/20082/2024	M/S MANGALAM FILLING STATION VS UNION OF INDIA	DURGESH NARAYAN RATH VS	// 0 //
219	D-WP(C)/20083/2024	BENUDHAR MAJHI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
220	D-WP(C)/20084/2024	SHYAM SUNDAR SAMAL VS STATE OF ODISHA	ASHOK DAS VS	// 0 //
221	D-WP(C)/20085/2024	SHREE JAYEE RAJAGURU CLUB, BACHHARA PATNA, JATNI VS STATE OF ODISHA	SAMBIT SEKHAR MOHARANA VS	// 0 //
222	D-WP(C)/20086/2024	NARAHARI RAULA VS STATE OF ODISHA	ASHOK DAS VS	// 0 //
223	D-WP(C)/20087/2024	A.GANESH RAJ VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
224	D-ABLAPL/13412/2024	MD. FAIZUDDIN KHAN @ MD.FAIJUDDIN KHAN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BHADRAK TOWN /178 /2014 0 //
225	D-ABLAPL/13414/2024	SANJAY KUMAR NAIK VS STATE OF ODISHA	ABHAS MOHANTY VS	PURIGHAT /89 /2024 0 //
226	D-ABLAPL/13421/2024	AMIT KUMAR DAS VS STATE OF ODISHA	SRINIBAS SAHOO VS	JAJPUR TOWN /139 /2024 0 //
227	D-ABLAPL/13424/2024	SATYA @ SATYABHUSAN SAHU	RITURANJAN CHHOTARAY	JHARBANDH /72 /2024

ORISSA HIGH COURT

FILING REPORT AS ON :02/05/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
228	D-ABLAPL/13427/2024	STATE OF ODISHA MITRA MISHRA	DEBA KUMAR RATH	// PURI SADAR /157 /2024
		VS	VS	()
229	D-ABLAPL/13428/2024	STATE OF ODISHA FAKIR NANDA	SUBHENDU KUMAR DAS	// / /0
		VS	VS	()
230	D-ABLAPL/13437/2024	STATE OF ODISHA DEBENDRA NAYAK	SATYA NARAYAN MISHRA 4	// NAIKANI-DIHI /81 /2024
		VS	VS	()
231	D-ABLAPL/13438/2024	STATE OF ODISHA RINKU @ KIRTI RANJAN SAMAL	SATYA NARAYAN MISHRA 4	// NAIKANI-DIHI /74 /2024
		VS	VS	()
232	D-ABLAPL/13440/2024	STATE OF ODISHA SOUMYA RANJAN SETH	MANORANJAN MUDULI	// / /0
		VS	VS	()
233	D-ABLAPL/13442/2024	STATE OF ODISHA SAGARDEEP MOHAPATRA	MANORANJAN MUDULI	// / /0
		VS	VS	()
234	D-ABLAPL/13444/2024	STATE OF ODISHA BHARATA CHARAN ROUT	PARTHA SARATHI DAS	// TOMKA /80 /2024
		VS	VS	()
235	D-ABLAPL/13449/2024	STATE OF ODISHA BABULI GOCHHAYAT	SURYA NARAYAN MISHRA	// PURI SADAR /210 /2023
		VS	VS	()
236	D-ABLAPL/13450/2024	STATE OF ODISHA DUKHISHYAM PANI	PURNA CHANDRA MOHARANA	// JENAPUR /152 /2024
		VS	VS	()
237	D-ABLAPL/13455/2024	STATE OF ODISHA SUDHIR KUMAR PATRA	SURESH KUMAR PANDA	// RENGALI (SAMBALPUR) /77 /2024
		VS	VS	()
238	D-ABLAPL/13464/2024	STATE OF ODISHA JHASHAKETAN PATRA	SUSIL KUMAR PATTNAIK	// KEONJHAR TOWN /47 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :02/05/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	D-ABLAPL/13465/2024	STATE OF ODISHA PRADEEP KUMAR BARIK VS	MITHUN DAS VS	// GHATAGAON /189 /2024 ()
240	D-ABLAPL/13470/2024	STATE OF ODISHA SIPU JENA VS	DIBYAJYOTI SAHOO VS	// DHAMNAGAR /139 /2024 ()
241	D-ABLAPL/13471/2024	STATE OF ODISHA SAHIL PATARA @ OMM VS	RANJIT MOHANTY VS	// AUL /251 /2024 ()
242	D-ABLAPL/13474/2024	STATE OF ODISHA BISU KUMAR SHARMA VS	CHIRANJIB ROUT VS	// TALCHER TOWN /452 /2024 ()
243	D-ABLAPL/13484/2024	STATE OF ODISHA RANJAN DASH VS	SURYA NARAYAN MISHRA VS	// SINGHADWAR PS /86 /2023 ()
244	D-ABLAPL/13485/2024	STATE OF ODISHA BRAHMANANDA ROUT VS	RABI NARAYAN PANDA VS	// BHANDARIPOKHARI /164 /2024 ()
245	D-ABLAPL/13488/2024	STATE OF ODISHA KHEDU @ DIPAK DHAL VS	DURLLABHA RANJAN MISHRA VS	// KISHORENAGAR (ANUGUL) /102 /2024 ()
246	D-ABLAPL/13490/2024	STATE OF ODISHA RAHUL SWAIN VS	SANGRAM KESHARI ROUT VS	// BALIKUDA /170 /2024 ()
247	D-ABLAPL/13493/2024	STATE OF ODISHA UPENDRA BANKA VS	GOKULANANDA SAHU VS	// PADAMPUR /44 /2024 ()
248	D-ABLAPL/13494/2024	STATE OF ODISHA BUDDHI SETHY VS	RAMANI KANTA PATTANAIAK VS	// BARI /144 /2024 ()
249	D-ABLAPL/13495/2024	STATE OF ODISHA BISESWAR ORAM VS STATE OF ODISHA	NARESH KUMAR NAIK VS	// SUNDARGARH SADAR /155 /2024 () //

ORISSA HIGH COURT

FILING REPORT AS ON :02/05/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	D-ABLAPL/13496/2024	RANJIT MOHANTY VS STATE OF ODISHA	AMIT KUMAR NATH VS	MAHILA P.S. BUXIBAZAR /60 /2024 () //
251	D-ABLAPL/13497/2024	LAXMIDHAR ROUT VS STATE OF ODISHA	KARUNAKAR NAYAK VS	BHADRAK TOWN /101 /2017 () //
252	D-ABLAPL/13498/2024	ANANTA CHARAN MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	MAHANGA /156 /2022 () //
253	D-ABLAPL/13499/2024	DEBASISH DAS ADHIKARI VS STATE OF ODISHA	GAUTAM SIDDIQUE VS	BASTA /190 /2023 () //
254	D-ABLAPL/13504/2024	SWETA LOHANI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	//0 () //
255	D-ABLAPL/13505/2024	KALI CHARAN JENA VS STATE OF ODISHA	DEBASNAN DAS VS	BASTA /87 /2024 () //
256	D-ABLAPL/13506/2024	MANJULATA DAS VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	AGARAPADA /96 /2024 () //

ORISSA HIGH COURT

MISC CASES FILED on :02/05/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPC(OA)/19/2014 WPC(OA)/19/2014	SRI ABHIRAM PATTNAIK MP		10/2024
2	D-ARBP/32/2019 ARBP/32/2019	DHANURDHAR CHAMPATIRAY@D.D.CHAMPATIRAY MP		11/2024
3	D-MSA/20026/2024 MSA/ /	URMILA GURU MP	SATYA SMRUTI MOHANTY	63/2024
4	D-MSA/14304/2024 MSA/ /	NUA DELHI TRIPURA GADI MP	BIDYADHAR PRADHAN	64/2024
5	D-CRLMP/12547/2024 CRLMP/ /	SOUMYA RANJAN DAS MP	DEBASISH PATNAIK	116/2024
6	D-RVWPET/15942/2024 RVWPET/ /	MANOJ KUMAR DAS MP	SOUMYA MISHRA	146/2024
7	D-RVWPET/338/2019 RVWPET/338/2019	STATE OF ODISHA MP	SR.S.C.(S AND ME)	147/2024
8	D-CMAPL/738/2023 CMAPL/738/2023	SAKUNTALA MAHARANA MP	ADV	185/2024
9	D-CMAPL/19992/2024 CMAPL/ /	PRAKASH KUMAR MOHAPATRA MP	ADV	186/2024
10	D-CMAPL/14948/2024 CMAPL/ /	KISHORI MOHANTY MP	ADV	187/2024
11	D-CMAPL/20015/2024 CMAPL/ /	RABI GIRI MP	ADV.	188/2024
12	D-CMAPL/16312/2024 CMAPL/ /	RAKESH KUMAR SAHOO MP	ADV	189/2024
13	D-MATA/19958/2024 MATA/ /	RASANANDA MALLIK MP	ANANGA KUMAR OTTA	196/2024
14	D-MATA/20052/2024 MATA/ /	MIHIR BALIARSINGH @ MIHIR KUMAR BALIARSINGH MP	PADMSINGH	197/2024
15	D-MATA/20052/2024 MATA/ /	MIHIR BALIARSINGH @ MIHIR KUMAR BALIARSINGH MP	PADMSINGH	198/2024
16	D-RPFAM/19930/2024 RPFAM/ /	AJIT KUMAR SAHU MP	VIVEKANANDA JENA	200/2024
17	D-RPFAM/17868/2024 RPFAM/ /	BISHNUPRIYA MOHANTY MP	SWARUP KUMAR PATNAIK	201/2024
18	D-SA/371/1998 SA/371/1998	LOKANATH RARIDA MP	BHASKAR CHANDRA PANDA	388/2024
19	D-FAO/13728/2024 FAO/ /	D.M, M/S. NEW INDIA ASSURANCE CO. L. MP	DEEPA KUMAR SARANGI	400/2024
20	D-FAO/14154/2024 FAO/182/2024	D.M, M/S. ORIENTAL INSURANCE CO.L.T. MP	BOMNATH ROY	401/2024
21	D-BLAPL/10652/2023 BLAPL/10652/2023	CHHATAR SINGH @ NIKU SINGH MP		480/2024
22	D-BLAPL/8251/2024 BLAPL/2551/2024	KUNA PRADHAN MP	JYOTIRMAYA SAHOO	481/2024
23	D-BLAPL/14004/2023 BLAPL/14004/2023	IMATAJ KHAN @ RAKO MP		482/2024
24	D-BLAPL/10237/2024 BLAPL/3286/2024	BHARAT CHANDRA MAJHI MP	BIRENDRA KUMAR PARDHI	483/2024
25	D-BLAPL/8523/2024 BLAPL/2663/2024	KAMAL LOCHAN PATRA MP	PRAVASH CHANDRA JENA	484/2024
26	D-CMP/19974/2024	V.SURYA KUMARI	RAMA CHANDRA RATH	

27	CMP/ / D-CMP/20059/2024	MP BUDHEMATI NAIK		520/2024
28	CMP/ / D-CMP/20071/2024	MP RAJIB LOCHAN DASH		521/2024
29	CMP/ / D-RSA/19938/2024	MP PRASANNA KUMAR MOHAPATRA		522/2024
30	RSA/ / D-RSA/19938/2024	MP PRASANNA KUMAR MOHAPATRA		534/2024
31	RSA/ / D-RSA/165/2002	MP GOLAP @ GOLAPI DEI		535/2024
32	RSA/ / D-RSA/165/2002	MP GOLAP @ GOLAPI DEI		536/2024
33	RSA/ / D-RSA/165/2002	MP GOLAP @ GOLAPI DEI		537/2024
34	RSA/ / D-RSA/19988/2024	MP NESCO OF ODISHA(NOW TPNODL)		538/2024
35	RSA/ / D-RSA/19988/2024	MP NESCO OF ODISHA(NOW TPNODL)		539/2024
36	RSA/ / D-RSA/19988/2024	MP NESCO OF ODISHA(NOW TPNODL)		540/2024
37	RSA/ / D-RSA/20053/2024	MP ALEKHA MALIK		541/2024
38	RSA/ / D-ABLAPL/10553/2023	MP PRAFULLA KUMAR DAS @ RABI		542/2024
39	ABLAPL/ / D-ABLAPL/13428/2024	MP FAKIR NANDA		852/2024
40	ABLAPL/ / D-ABLAPL/8503/2024	MP BAIDESWAR MAHANTA @ BAIBESWAR MAHANTA		853/2024
41	ABLAPL/ / D-ABLAPL/3188/2024	MP SUBANATHA SUNA		854/2024
42	ABLAPL/ / D-ABLAPL/10599/2024	MP AMAR MALLIK		855/2024
43	ABLAPL/ / D-ABLAPL/6474/2023	MP MALAYA KANHAR		856/2024
44	ABLAPL/ / D-ABLAPL/9214/2023	MP NIJA @ NIJAMUDIN KHAN		857/2024
45	ABLAPL/ / D-ABLAPL/131/2022	MP RADHESHYAM SAINI @ RAJESH		858/2024
46	ABLAPL/ / D-ABLAPL/76/2022	MP MADHUSUDAN MOHANTY		859/2024
47	ABLAPL/ / D-ABLAPL/6905/2024	MP NAROTTAM MALIK		860/2024
48	ABLAPL/ / D-ABLAPL/8265/2020	MP KARTTIK GHOSH		861/2024
49	ABLAPL/ / D-ABLAPL/3723/2024	MP RABINDRA MAJHI		862/2024
50	ABLAPL/ / D-ABLAPL/1494/2024	MP SANJAY KUMAR JENA		863/2024
51	ABLAPL/ / D-ABLAPL/6370/2022	MP BASANTA DAS @ BASANTA KUMAR DAS		864/2024
52	ABLAPL/ / D-ABLAPL/2354/2023	MP ASHOK RANJAN SAMAL		865/2024
53	MACA/ / D-MACA/19783/2024	MP RABI MAHAKUD		947/2024
54	MACA/ / D-MACA/18022/2024	MP DIVL. MANAGER, M/S. ORIENTAL INSURANCE COMPANY LTD., BBSR		948/2024
55	MACA/ / D-MACA/16667/2024	MP D.M.(T.P.HUB), ORIENTAL INSURANCE COMPANY LIMITED, BBSR		949/2024
56	MACA/ / D-MACA/18562/2024	MP MANAGER,(LEGAL) M/S. CHOLA MANDALAM I.C., LTD.,BBSR		950/2024
57	MACA/ / D-MACA/19964/2024	MP MANAGER,(LEGAL) M/S. CHOLA MANDALAM I.C., LTD.,BBSR		951/2024
57	MACA/ / D-MACA/19964/2024	MP MANAGER,(LEGAL) M/S. CHOLA MANDALAM I.C., LTD.,BBSR		952/2024

58	D-MACA/19980/2024 MACA/ /	MAMATA MISHRA MP	JAGABANDHU SAHU	953/2024
59	D-MACA/19980/2024 MACA/ /	MAMATA MISHRA MP	JAGABANDHU SAHU	954/2024
60	D-CRLA/1237/2022 CRLA/1237/2022	SIPU@MANOJ PATRA MP	PARTHA SARATHI DAS	1081/2024
61	D-CRLA/186/2022 CRLA/186/2022	PRABIR CHANDRA DASH MP	M/S SANJAY KUMAR DAS	1082/2024
62	D-CRLA/60/2018 CRLA/60/2018	RAIDAS@ROHIDAS KUMBHAR MP	M/S.TARA PRASAD MOHAPATRA	1083/2024
63	D-CRLA/60/2018 CRLA/60/2018	RAIDAS@ROHIDAS KUMBHAR MP	M/S.TARA PRASAD MOHAPATRA	1084/2024
64	D-CRLA/88/2019 CRLA/88/2019	BUDU@SARAT@SARAT KUMAR SWAIN MP	DEBI PRASAD DHAL	1085/2024
65	D-CRLA/527/2022 CRLA/527/2022	SIBA PRADHAN MP	RESHMA BEHERA	1086/2024
66	D-CRLA/324/2009 CRLA/324/2009	BIPIN B.PRUSTY MP	HEMANI KUMAR MUND	1087/2024
67	D-CRLA/324/2009 CRLA/324/2009	BIPIN B.PRUSTY MP	M/S	1088/2024
68	D-CRLA/770/2021 CRLA/770/2021	SANDHYARANI MAJHI MP	M/S. RAMESH SAHOO, S.PRADHAN	1089/2024
69	D-CRLA/13486/2024 CRLA/ /	SUBASH BARIK @ SUBASA MP	BISWAJIT RANJAN TRIPATHY	1090/2024
70	D-CRLA/13486/2024 CRLA/ /	SUBASH BARIK @ SUBASA MP	BISWAJIT RANJAN TRIPATHY	1091/2024
71	D-CRLA/13486/2024 CRLA/ /	SUBASH BARIK @ SUBASA MP	BISWAJIT RANJAN TRIPATHY	1092/2024
72	D-CRLA/417/2019 CRLA/417/2019	SANTOSH BISWAL MP		1093/2024
73	D-CRLMC/11247/2024 CRLMC/1454/2024	DILLIP KUMAR ROUSTRAY MP	MANORANJAN KHATUA	1174/2024
74	D-CRLMC/4472/2024 CRLMC/877/2024	NATU @ SK. ABDUL SALIM MP		1175/2024
75	D-CRLMC/8984/2024 CRLMC/ /	LACHHAMAN PRASAD @ LAXMAN BARMAN MP	SUSANTA KUMAR SAHU	1176/2024
76	D-CRLMC/13429/2024 CRLMC/ /	UDAYANATH PRADHAN MP	UNMESH CHANDRA JENA	1177/2024
77	D-CRLMC/13436/2024 CRLMC/ /	RAJESH KUMAR DAS MP	PRAKASH CHANDRA NAYAK	1178/2024
78	D-CRLMC/13448/2024 CRLMC/ /	SANTOSH MOHANTA @ SANTOSH KUMAR MP	PRADHAKTUMAR RAY	1179/2024
79	D-CRLMC/4177/2023 CRLMC/4177/2023	ASHISH KUMAR KHATUA@ASIS MP	ANUGRAHA NARAYAN SAMANTARAY	1180/2024
80	D-CRLMC/13457/2024 CRLMC/ /	BHARAT BHUSAN MOHAPATRA MP	AMLAN SHAKTI PAUL	1181/2024
81	D-CRLMC/13492/2024 CRLMC/ /	BABISETI SANTOSH @ BAVISETTY SANTOSH MP	DEVIKUMAR @ SANTOSH KUMAR	1182/2024
82	D-CRLMC/13500/2024 CRLMC/ /	PRATEEMA BAG @ ADJUAD MP	SAROJ KUMAR PADHY	1183/2024
83	D-WA/19928/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	2721/2024
84	D-WA/19928/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	2722/2024
85	D-WA/19928/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	2723/2024
86	D-WA/19933/2024 WA/ /	M/S.CHOUDHURY MEDICAL STORE MP	PAMI RATH	2724/2024
87	D-WA/19933/2024 WA/ /	M/S.CHOUDHURY MEDICAL STORE MP	PAMI RATH	2725/2024
88	D-WA/19933/2024 WA/ /	M/S.CHOUDHURY MEDICAL STORE MP	PAMI RATH	2726/2024
89	D-WA/19941/2024	M/S. CAMPUS MEDICAL STORE	SAURAV TIBREWAL	

	WA/ /	MP		2727/2024
90	D-WA/19941/2024	M/S. CAMPUS MEDICAL STORE	SAURAV TIBREWAL	
	WA/ /	MP		2728/2024
91	D-WA/19942/2024	M/S. BRUNDABAN MEDICAL STORE, BARGARH	SAURAV TIBREWAL	
	WA/ /	MP		2729/2024
92	D-WA/19942/2024	M/S. BRUNDABAN MEDICAL STORE, BARGARH	SAURAV TIBREWAL	
	WA/ /	MP		2730/2024
93	D-WA/19943/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	
	WA/ /	MP		2731/2024
94	D-WA/19943/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	
	WA/ /	MP		2732/2024
95	D-WA/19943/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	
	WA/ /	MP		2733/2024
96	D-WA/19947/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	
	WA/ /	MP		2734/2024
97	D-WA/19947/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	
	WA/ /	MP		2735/2024
98	D-WA/19947/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	
	WA/ /	MP		2736/2024
99	D-WA/19953/2024	PRATIMA MANJARI KAR	SARAT CHANDRA DASH	
	WA/ /	MP		2737/2024
100	D-WA/19970/2024	M/S. BAIDYANATH MEDICALS	ANUPAM DASH	
	WA/ /	MP		2738/2024
101	D-WA/19987/2024	BERHAMPUR UNIVERSITY, GANJAM	SATYA RANJAN PATI	
	WA/ /	MP		2739/2024
102	D-WA/19987/2024	BERHAMPUR UNIVERSITY, GANJAM	SATYA RANJAN PATI	
	WA/ /	MP		2740/2024
103	D-WA/2583/2023	MUKESH KUMAR MEENA	RAMA CHANDRA JENA	
	WA/2583/2023	MP		2741/2024
104	D-WA/2582/2023	SUBHRANSU SEKHAR PANDA	RAMA CHANDRA JENA	
	WA/2582/2023	MP		2742/2024
105	D-WA/2581/2023	DEEPAK KU BEHERA	RAMA CHANDRA JENA	
	WA/2581/2023	MP		2743/2024
106	D-WA/19993/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ, A.S.C.	
	WA/ /	MP		2744/2024
107	D-WA/19993/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ, A.S.C.	
	WA/ /	MP		2745/2024
108	D-WA/19993/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ, A.S.C.	
	WA/ /	MP		2746/2024
109	D-WA/20000/2024	STATE OF ODISHA	DEBENDRA KUMAR MOHANTY, A.S.C.	
	WA/ /	MP		2747/2024
110	D-WA/20000/2024	STATE OF ODISHA	DEBENDRA KUMAR MOHANTY, A.S.C.	
	WA/ /	MP		2748/2024
111	D-WA/20000/2024	STATE OF ODISHA	DEBENDRA KUMAR MOHANTY, A.S.C.	
	WA/ /	MP		2749/2024
112	D-WA/20013/2024	STATE OF ODISHA	DEBENDRA KUMAR MOHANTY, A.S.C.	
	WA/ /	MP		2750/2024
113	D-WA/20013/2024	STATE OF ODISHA	DEBENDRA KUMAR MOHANTY, A.S.C.	
	WA/ /	MP		2751/2024
114	D-WA/20013/2024	STATE OF ODISHA	DEBENDRA KUMAR MOHANTY, A.S.C.	
	WA/ /	MP		2752/2024
115	D-WA/20011/2024	STATE OF ODISHA	DEBENDRA KUMAR MOHANTY, A.S.C.	
	WA/ /	MP		2753/2024
116	D-WA/20011/2024	STATE OF ODISHA	DEBENDRA KUMAR MOHANTY, A.S.C.	
	WA/ /	MP		2754/2024
117	D-WA/20011/2024	STATE OF ODISHA	DEBENDRA KUMAR MOHANTY, A.S.C.	
	WA/ /	MP		2755/2024
118	D-WA/20040/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		2756/2024
119	D-WA/20040/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		2757/2024
120	D-WA/20040/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		2758/2024

121	D-WA/20051/2024 WA/ /	MAA SHAKTI DAY AND NIGHT MEDICAL SUPPLIES MP	SURESH ANAND SWAIN	2759/2024
122	D-WA/20056/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	2760/2024
123	D-WA/20056/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	2761/2024
124	D-WA/19422/2024 WA/960/2024	M/S MANASA MEDICAL HALL MP	SAURAV TIBREWAL	2762/2024
125	D-WA/20056/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	2763/2024
126	D-WA/19622/2024 WA/969/2024	M/S.MAHAVIR MEDICINE STORE, RAIRAKHOL MP	SAURAV TIBREWAL	2764/2024
127	D-WA/20064/2024 WA/ /	SUDHIR KUMAR SAHU MP	BINOD KUMAR HATHI	2765/2024
128	D-WA/20066/2024 WA/ /	SAMBHUPRASAD BISWAL MP	BINOD KUMAR HATHI	2766/2024
129	D-WA/20064/2024 WA/ /	SUDHIR KUMAR SAHU MP	BINOD KUMAR HATHI	2767/2024
130	D-WA/20066/2024 WA/ /	SAMBHUPRASAD BISWAL MP	BINOD KUMAR HATHI	2768/2024
131	D-WA/20068/2024 WA/ /	KODANDA BHUSAN SELMA MP	BINOD KUMAR HATHI	2769/2024
132	D-WA/20068/2024 WA/ /	KODANDA BHUSAN SELMA MP	BINOD KUMAR HATHI	2770/2024
133	D-WA/20077/2024 WA/ /	M/S. NILAGIRI MEDICAL STORE MP	SIDHESWAR MALLIK	2771/2024
134	D-WA/20073/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	2772/2024
135	D-WA/20073/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	2773/2024
136	D-WA/20073/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	2774/2024
137	D-WP(C)/5671/2019 WP(C)/5671/2019	MANAGEMENT OF M/S.NAVA BHARA VENTURES MP	SURESH KUMAR BASHISH MISHRA,S.S.SAHOO,P.K.SAMAL,S.S.TRIPATHY	6189/2024
138	D-WP(C)/513/2024 WP(C)/226/2024	KAMAL KUMAR BEHERA MP	MANORANJAN MOHANTY,SUJATA JENA	6190/2024
139	D-WP(C)/19939/2024 WP(C)/11175/2024	TANUJA KARTIK MP	ADHIRAJ MOHANTY	6191/2024
140	D-WP(C)/19945/2024 WP(C)/ /	SOMNATH ROUT MP	ABHISHEK MOHANTY	6192/2024
141	D-WP(C)/19946/2024 WP(C)/ /	MANORAMA MISHRA MP	ANUPAM DASH	6193/2024
142	D-WP(C)/15632/2024 WP(C)/8990/2024	SISIR KUMAR DAS MP	PRATIK NAYAK	6194/2024
143	D-WP(C)/19950/2024 WP(C)/ /	SAROJ KUMAR SAHOO MP	SASWAT KUMAR ACHARYA	6195/2024
144	D-WP(C)/19957/2024 WP(C)/ /	M/S SAMAL SUPPLY AGENCY AND FABRICATORS MP	SOMNATH MISHRA	6196/2024
145	D-WP(C)/42127/2023 WP(C)/42127/2023	PUSPANJALI PAIKARAY MP		6197/2024
146	D-WP(C)/19967/2024 WP(C)/ /	SOMANATH MOHANTY MP	PRASANTA KUMAR SATAPATHY	6198/2024
147	D-WP(C)/12098/2023 WP(C)/12098/2023	AMARNATH SUPAKAR MP		6199/2024
148	D-WP(C)/19978/2024 WP(C)/ /	RASMITA SAHOO MP	PARAMANANDA JYOTISH	6200/2024
149	D-WP(C)/19983/2024 WP(C)/ /	THE GENERAL MANAGER (ADMN.) M/S. ORIENTAL MP	SARITABEN TRIPATHY	6201/2024
150	D-WP(C)/19999/2024 WP(C)/ /	SANJEEV PRADHAN MP	SUBHADUTTA ROURTRAY	6202/2024
151	D-WP(C)/7843/2024 WP(C)/3888/2024	VA TECH WABAG LTD., CHENNAI MP	SOUMYA MISHRA	6203/2024
152	D-WP(C)/20003/2024	BHASKAR JENA	SARBESWAR BEHERA	

	WP(C)/ /	MP		6204/2024
153	D-WP(C)/20002/2024	SUBHRANSU SEKHAR SENAPATI	SATYABRATA DASH	
	WP(C)/ /	MP		6205/2024
154	D-WP(C)/42228/2023	PRAVAT CHANDRA RATHA		
	WP(C)/42228/2023	MP		6206/2024
155	D-WP(C)/16225/2024	SHYAM SUNDAR RAM	RABI NARAYAN BEHERA	
	WP(C)/9399/2024	MP		6207/2024
156	D-WP(C)/20027/2024	DEBENDRANATH NAYAK	FALGUNI RAJGURU MOHAPATRA	
	WP(C)/ /	MP		6208/2024
157	D-WP(C)/20029/2024	SARAT CHANDRA MOHAPATRA	AVIJIT PATNAIK	
	WP(C)/ /	MP		6209/2024
158	D-WP(C)/20031/2024	SNEHALATA DAS	SRINIBASH SATAPATHY	
	WP(C)/ /	MP		6210/2024
159	D-WP(C)/20032/2024	ANJANA SHASAMAL	TAPAN KUMAR MANDAL	
	WP(C)/ /	MP		6211/2024
160	D-WP(C)/16332/2021	NISHAMANI SAHOO	ASHOK PATTANAIAK	
	WP(C)/16332/2021	MP		6212/2024
161	D-WP(C)/20038/2024	SOUDAMINI DASH	K.K.SWAIN	
	WP(C)/ /	MP		6213/2024
162	D-WP(C)/6803/2022	L AND T SAMBALPUR-ROURKELA TOLLWAY	SAMIT K HOSH	
	WP(C)/6803/2022	MP		6214/2024
163	D-WP(C)/20047/2024	BASANT KUMAR DAS	NIRANJAN LENKA	
	WP(C)/ /	MP		6215/2024
164	D-WP(C)/20058/2024	KIRAN AGARWAL	CHITRASEN PARIDA	
	WP(C)/ /	MP		6216/2024
165	D-WP(C)/20063/2024	CHANDRAMA PRADHAN	SHRADHANJALI SAHOO	
	WP(C)/ /	MP		6217/2024
166	D-WP(C)/20067/2024	SURYA PRAKASH ARTA BIDYADHAR MANGARAJ		
	WP(C)/ /	MP		6218/2024
167	D-WP(C)/20069/2024	RABINDRA KUMAR SAHU	ASHOK DAS	
	WP(C)/ /	MP		6219/2024
168	D-WP(C)/20070/2024	NATABAR SAMAL	ASHOK DAS	
	WP(C)/ /	MP		6220/2024
169	D-WP(C)/20072/2024	NRUSINGHA CHARAN @ NRUSINGH SAHOO	ASHOK DAS	
	WP(C)/ /	MP		6221/2024
170	D-WP(C)/20074/2024	KAILASH RAULA	ASHOK DAS	
	WP(C)/ /	MP		6222/2024
171	D-WP(C)/20076/2024	BHABA RAULA	ASHOK DAS	
	WP(C)/ /	MP		6223/2024
172	D-WP(C)/20084/2024	SHYAM SUNDAR SAMAL	ASHOK DAS	
	WP(C)/ /	MP		6224/2024
173	D-WP(C)/20086/2024	NARAHARI RAULA	ASHOK DAS	
	WP(C)/ /	MP		6225/2024
174	D-WP(C)/20087/2024	A.GANESH RAJ	AMITABH MISHRA	
	WP(C)/ /	MP		6226/2024